OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH DISTRICT: ROHINI COURT: DELHI

ORDER

The following transfers and postings are hereby made with immediate effect:-

SI. No.		From	То
1.	Ms. Durgesh Nandani Sharma W/o Sh. N.M. Sharma EC- 17941597	Sr. JA in Copying Agency, North District, Rohini Courts, Delhi.	Sr. JA in R & I Branch, North District, Rohini Courts, Delhi.
2.	Sh. Shiv Singh S/o Sh. Hari Chander Singh EC-20460137	JA in R & I Branch, North District, Rohini Courts, Delhi.	JA in Copying Agency, North District, Rohini Courts, Delhi.
3.	Sh. Satish Kumar S/o Sh. Jai Narain EC-56996394	Reader/JA in the Court of Sh. Harish Kumar, ADJ-02, North District, Rohini Courts, Delhi.	Reader/JA in the Court of Sh. Rakesh Kumar-II, JSCC/ASCJ/Gdn Judge, North District, Rohini Courts, Delhi.
4.	Ms. Geeta Gusain W/o Sh. Vijender Singh EC-12356513	Reader/Sr. JA in the Court of Sh. Rakesh Kumar-II, JSCC/ASCJ/Gdn Judge, North District, Rohini Courts, Delhi.	Reader/Sr. JA in the Court of Sh. Harish Kumar, ADJ-02, North District, Rohini Courts, Delhi.
5.	Sh. Shashi Ahlawat S/o Sh. Satyawan EC-48862366	Asstt. Ahlmad/JJA in the Court of Ms. Deepika Singh, CMM, North District, Rohini Courts, Delhi.	Ahlmad/JJA in the Court of Ms. Deepika Singh, CMM, North District, Rohini Courts, Delhi.
6.	Sh. Sandeep Khatri S/o Sh. Randhir Singh EC-53145729	Ahlmad/JJA in the Court of Ms. Deepika Singh, CMM, North District, Rohini Courts, Delhi.	
7.	Ms. Anuradha Puri W/o Sh. Sanjeev Puri EC-68855846	Asstt. Ahlmad/JA in the Court of Ms. Nidhi Chitkara, MM (Mahila Court-02), North District, Rohini Courts, Delhi.	of Ms. Deepika Singh, CMM,
8.	Sh. Sunil Kumar Pandey S/o Sh. Ganga Saran Pandey EC-51404759	Sr. PA in the Office Pool, North District, Rohini Courts, Delhi.	Sr. PA in the Court of Sh. Shivaji Anand, ASJ-04, North District, Rohini Courts, Delhi.
9.	Ms. Meena Bisht D/o Sh. Chandan Singh EC-70168621	PA in the Court of Sh. Shivaji Anand, ASJ-04, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Kumar Rahul, Civil Judge, North District, Rohini Courts, Delhi.
10.	Sh. Deepak Kumar Tyagi S/o Sh. Sukhbir Singh Tyagi	PA in the Office Pool, North District, Rohini Courts, Delhi.	PA in the Court of Sh. Kautuk, MM-04, North District, Rohini Courts, Delhi.
. 10	Mr. Imtiyaz Khan S/o Mr. Ibrahim Khan EC-21103092	Sr. PA in the Office Pool, North District, Rohini Courts, Delhi.	Sr. PA in the Court of Ms. Shivali Bansal, ADJ-03, North District, Rohini Courts, Delhi.
100	Ms. Neelam Arora W/o Sh. V. K. Arora EC-3221	Sr. PA in the Court of Ms. Shivali Bansal, ADJ-03, North District, Rohini Courts, Delhi.	Sr. PA in the Office Pool, North District, Rohini Courts, Delhi.
	Ms. Simranjeet Kuar Bedi D/o Sh. Manjeet Singh Bedi EC-44776816	PA in the Office Pool, North District, Rohini Courts, Delhi.	PA in the Court of Ms. Tapasya Agarwal, MM-02 North District, Rohini Courts Delhi.
	Ms. Neha Verma D/o Sh. Ashok Kumar EC-53285043	Ms. Tapasya Agarwal, MM-02	PA in the Court of Ms. Neha Pandey, MM-06, North District, Rohini Courts, Delhi.
	Ms. Avinash Kaur D/o Sh. Parvinder Singh Sahota EC-41126858	PA in the Court of Ms. Niharika Kumar Sharma, ACJ/CCJ/ARC, North District, Rohini Courts, Delhi.	Sh. Virender Singh, SCJ/RC,

te.

16.	Ms. Anjali Powar W/o Sh. Nitesh Kumar EC-29450960	Sh. Virender Singh, SCJ/RC,	PA in the Court of Ms. Niharika Kumar Sharma, ACJ/CCJ/ARC, North District, Rohini Courts, Delhi.
17.	Sh. Amarjeet S/o Lt. Sh. Rajbir Singh EC-65863777	Ms. Niharika Kumar Sharma,	Orderly in the Court of Sh. Virender Singh, SCJ/RC, North District, Rohini Courts, Delhi.
18.	Sh. Vikas Jowel S/o Sh. Mahabir EC-27452828	Sh. Virender Singh, SCI/RC,	Orderly in the Court of Ms. Niharika Kumar Sharma, ACJ/CCJ/ARC, North District, Rohini Courts, Delhi.

lote:- 1. Sh. Om Prakash (EC-75933466) Civil Nazir in the court of undersigned shall also look after the work of additional Branch In-charge, Nazarat Branch, North District, Robini Courts, Delhi, in addition to the work already assigned to him.

2. Non-compliance of the transfer orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.

> (VIMAL KUMAR YADAV) Principal District & Sessions Judge North District : Rohini Courts : Delhi.

No. 12245-12322 F2N(2)/Admn./T&P/(North)/RC/2022 Copy forwarded for information and necessary action to :-

Dated, Delhi the 09.05 2022

The Ld. Principal District & Sessions Judge (HQ), Delhi.

The Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.

The Judicial Officers concerned, North District, Rohini Courts, Delhi.

The DDO, North District, Rohini Courts, Delhi.

The Administrative Civil Judge, North District, Rohini Courts, Delhi.

The Sr. AOJ/AOJ/Branch In-charge, Administration-I/II/III, Tis Hazari Courts, Delhi. The Sr. AOJ/AOJ/Branch In-charge, Administration, North District, Rohini Courts, Delhi.

The Officials concerned, North District, Rohini Courts, Delhi.
The Dealing Official, Personal File & ACR seat, Tis Hazari Courts, Delhi.

10. The Web-Site, Computer Committee, Rohini Courts, Delhi,

✓11. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.

12. The PS to the undersigned.

13. The Facilitation Centre, Rohini Courts, Delhi.

14. The Record Officer, (RTI), North District, Rohini Courts, Delhi.

15. The dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi. 16. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.

> Principal District & Sessions Judge North District : Rohini Courts : Delhi.

